

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).27593/2008

ARUN KUMAR & ANR.

Petitioner(s)

VERSUS

NARAIN SINGH & ANR.

Respondent(s)

(With prayer for interim relief and office report)

WITH SLP(C) NO. 30350 of 2008

(With prayer for interim relief and office report)

Date: 18/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. S.S.Nehra,Adv.  
Mr. Neeraj Dutt Gaur,Adv.

For Respondent(s)

Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Service is complete in SLP(C) No. 27593 of 2008.  
In SLP(C) No. 30350 of 2008, respondent No. 1 has  
appeared and counter affidavit has also been filed.  
Service of notice of motion in respect of deceased  
respondent No. 2 is still awaited.  
List the matter on 14.4.2010.

(Ashok Menon)  
Registrar